

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

**Excise Appeal No. 815 of 2012**

(Arising out of OIO-03/DEMAND/CEX/COMMR/BRC-I/2012 dated 20/09/2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-I)

**K K Thakkar**

Director & Corporate Advisor, M/S, Jsl Industries Ltd  
Village : Mogar,  
Anand, Gujarat

**.....Appellant**

*VERSUS*

**C.C.E. & S.T.-Vadodara-I**

1st Floor...Central Excise Building,  
Race Course Circle,  
Vadodara, Gujarat - 390007

**.....Respondent**

**APPEARANCE:**

None appeared for the Appellant

Shri R.P Parekh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

DATE OF HEARING: 23.06.2022

DATE OF DECISION: 23.06.2022

The appeal is disposed of. For order, see order of date in Excise Appeal  
No. 814 of 2012.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

Geeta